

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

R.P.(C) No. 685/2015 In SLP(C) No. 32767/2014 No(s).

AYSHA BEEVI & ANR.

Petitioner(s)

VERSUS

SULAIMAN & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing review petition)

Date : 31/03/2015 This petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

By Circulation

UPON perusing papers the Court made the following
O R D E R

Delay condoned.

The review petition is dismissed in terms of the
signed order.

(Sukhbir Paul Kaur)
Court Master

(Indu Pokhriyal)
Court Master

(Signed order is placed on the file)

Signature Not Verified

Digitally signed by
Sukhbir Paul Kaur
Date: 2015.03.31
16:42:31 IST
Reason:

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.685 OF 2015

IN

SPECIAL LEAVE PETITION (C) NO.32767 OF 2014

AYSHA BEEVI AND ANOTHER

Petitioner(s)

VERSUS

SULAIMAN AND OTHERS

Respondent(s)

O R D E R

1. This is a petition for review of order dated 8.12.2014 passed in S.L.P.(C) No.32767 of 2014.
2. Delay condoned.
3. We have perused the Review Petition and record of the special leave petition and are convinced that the order of which review has been sought does not suffer from any error apparent warranting its reconsideration. Hence, the Review Petition is dismissed.

.....J.
(M.Y. EQBAL)

.....J.
(SHIVA KIRTI SINGH)

NEW DELHI,
MARCH 31, 2015